Annexure-1

Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 21/03/2023 List of secured financial creditors belonging to any class of creditors

SI. Name of creditor No. Details of claim No. Date of received Date of receipt receipt receipt receipt No. Date of Partol of receipt No. Date of Partol of receipt No. Date of Partol o															
Name of creditor Details of claim Details of c	NE.	NE.	NIL	NIL	NF.					NIC NIC	NIL	N.	Z F	NIL	NE.
Name of creditor Details of claim Details of claim admitted Amount of Amount of Amount of Claim not claim under		verification	admitted	oues, mat may be set- off		% of voting share in CoC	Whether related party?	Amount covered by guarantee	Amount covered by security interest		Amount of claim admitted	Amount claimed	Date of receipt		
Name of creditor Details of claim Details of claim admitted Amount of Amount of Amount of Amount of Amount of	any	claim under		any mutual	contingent							ived	rece		0
	Remarks, if	Amount of	Amount of	Amount of	Amount of			im admitted	etails of cla	<u>0</u>		of claim	Details	Name of creditor	<u>SI.</u>

Jitender Kothari

THE RESISTRATION |

Interim Resolution Professional of

Future Enterprises Limited (under CIRP)
IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023